

National Company Law Tribunal


Allahabad Bench

CP NO. 74/ALD/2018

CA No.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.03.2018

NAME OF THE COMPANY: Digvijay kumar & ORS vs. Jai Prakash Associates Ltd
SECTION OF THE COMPANIES ACT/I & B CODE: 73(4)

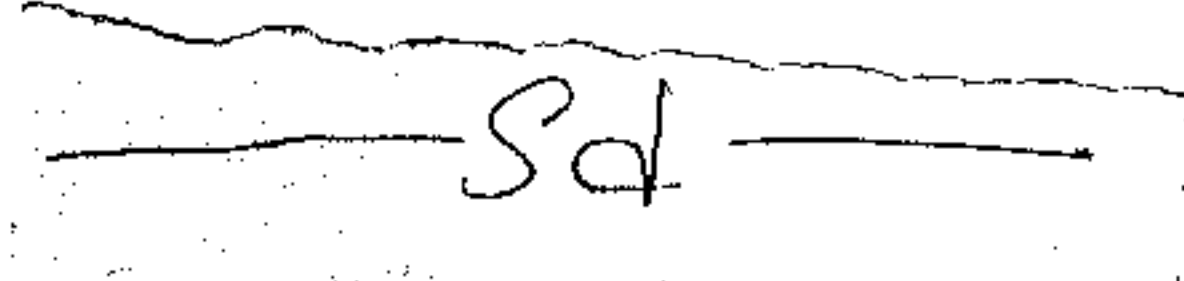
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Saurabh Adhikary	Adv	PETITIONER	

2.

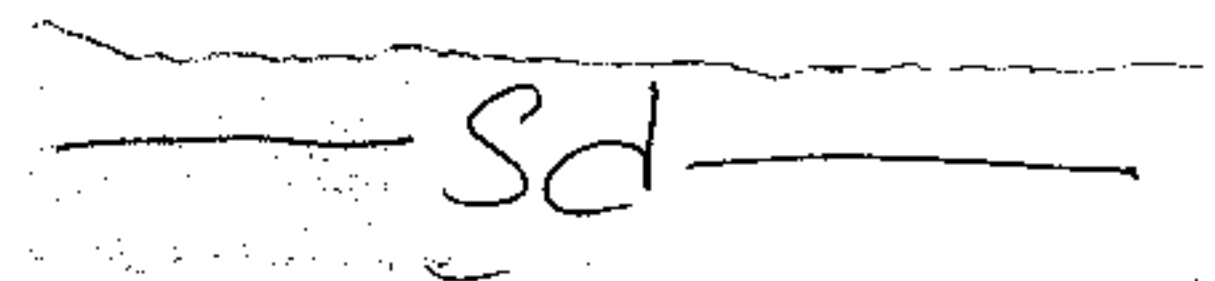
C.P.No. 74/ALD/2018

Sh. Saurabh Adhikary, advocate for the petitioner.

List the matter on 18th April, 2018 for further consideration.



SAROJ RAJWARE
Member (Technical)



V.P.SINGH
Member (Judicial)

Date : 20.03.2018

Typed by;
Jyoti
(Stenographer)